

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29th May, 2025

No.HC.VII-23/2023/3521/A### The following Officers in Grade-I of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl. No.	Name of Officer with designation	Date of promotion to Grade-I	Date of confirmation in Grade-I
1.	Smti. Rini Bharali, Addl. Sessions Judge cum Special Judge, POCSO Dhubri	17.06.2022	17.06.2024
2.	Shri Narayan Upadhyaya, Addl. Dist & Sessions Judge, FTC No.3, Kamrup(M), Ghy	30.05.2022	30.05.2024
3.	Smti Manju Bordoloi, Addl. Sessions Judge cum Special Judge, POCSO, North Lakhimpur	23.12.2022	23.12.2024
4.	Shri Mrīdul Kumar Saikia, Additional District & Sessions Judge, FTC, Sribhumi	25.11.2022	25.11.2024
5.	Shri Kumud Chandra Boro , Addl. District & Sessions Judge, FTC, Biswanath	23.11.2022	23.11.2024
6.	Smti Sabeena Mazumdar Addl. District & Sessions Judge, FTC, Darrang, Mangaldoi	29.11.2022	29.11.2024
7.	Shri Mukul Chetia, Addl. District & Sessions Judge, FTC, Rangia	28.11.2022	28.11.2024
8.	Smti. Ranjita Agarwalla, Addl. District & Sessions Judge, Jorhat	25.11.2022	25.11.2024
9.	Shri Abhijeet Kumar Baruah, Addl. District & Sessions Judge, Kamrup Amingaon	28.11.2022	28.11.2024



No.HC.VII-23/2023/3522/A#### The following Officers in Grade-II of Assam Judicial Service are confirmed in the said Grade with effect from the date as shown below against their respective names:-

Sl. No.	Name of Officers with designation	Date of Promotion to Grade-II	Proposed date of Confirmation in Grade-II
1.	Smti Arunima Sonowal, Additional Chief Judicial Magistrate, Morigaon	30.06.2022	30.06.2024
2.	Smti Saraswati Johori Padun, Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	04.07.2022	04.07.2024
3.	Shri Amarendra Hazarika, Addl. Chief JudicialMagistrate, Chirang, Kajaigaon	08.07.2022	08.07.2024
4.	Smti Monica Boro, Additional Chief Judicial Magistrate, Tinsukia	22.12.2022	22.12.2024
5.	Shri Binod Prasad, Addl. Chief Judicial Magistrate, Kamrup, Amingaon	09.12.2022	09.12.2024
6.	Smti Merileen Hazarika, Secretary, DistrictLegal Services Authority, Hojai	20.12.2022	20.12.2024
7.	Shri Jagat Das, Addl. Chief JudicialMagistrate, South Salmara-Mankachar	17.12.2022	17.12.2024
8.	Smti Kumari Arti, Secretary, District Legal Services Authority, Morigaon	22.12.2022	22.12.2024
9.	Shri Gautam Daimari, Additional Chief Judicial Magistrate, Jorhat	22.12.2022	22.12.2024
10.	Smti Monica Missong, Addl. Chief JudicialMagistrate, Nagaon	14.12.2022	14.12.2024
11.	Smti Dulumoni Das, Addl. Chief JudicialMagistrate, Hailakandi	12.12.2022	12.12.2024
12.	Smti Mridusmita Hazarika, Civil Judge (Sr.Div) Barpeta	24.03.2023	24.03.2025

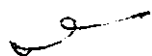
By Order,

Sd/- Romen Baruah
REGISTRAR (VIGILANCE)



Copy to:

- 1) The L.R-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2) The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati for information & necessary action.
- 3) The District & Sessions Judge, _____ (All District).
- 4) Smti. Rini Bharali, Addl. Sessions Judge cum Special Judge, POCSO Dhubri.
- 5) Shri Narayan Upadhyaya, Addl. Dist & Sessions Judge, FTC No.3, Kamrup(M), Ghy.
- 6) Smti Manju Bordoloi, Addl. Sessions Judge cum Special Judge, POCSO, North Lakhimpur.
- 7) Shri Mridul Kumar Saikia, Additional District & Sessions Judge, FTC, Sribhumi.
- 8) Shri Kumud Chandra Boro, Addl. District & Sessions Judge, FTC, Biswanath.
- 9) Smti Sabeena Mazumdar Addl. District & Sessions Judge, FTC, Darrang, Mangaldoi.
- 10) Shri Mukul Chetia, Addl. District & Sessions Judge, FTC, Rangia.
- 11) Smti. Ranjita Agarwalla, Addl. District & Sessions Judge, Jorhat.
- 12) Shri Abhijeet Kumar Baruah, Addl. District & Sessions Judge, Kamrup, Amingaon.
- 13) Smti Arunima Sonowal, Additional Chief Judicial Magistrate, Morigaon.
- 14) Smti Saraswati Johori Padun, Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur.
- 15) Shri Amarendra Hazarika, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon.
- 16) Smti Monica Boro, Additional Chief Judicial Magistrate, Tinsukia.
- 17) Shri Binod Prasad, Addl. Chief Judicial Magistrate, Kamrup, Amingaon.
- 18) Smti Merileen Hazarika, Secretary, District Legal Services Authority, Hojai.
- 19) Shri Jagat Das, Addl. Chief Judicial Magistrate, South Salmara-Mankachar.
- 20) Smti Kumari Arti, Secretary, District Legal Services Authority, Morigaon.
- 21) Shri Gautam Daimari, Additional Chief Judicial Magistrate, Jorhat.
- 22) Smti Monica Missong, Addl. Chief Judicial Magistrate, Nagaon.



- 23) Smti Dulumoni Das, Addl. Chief JudicialMagistrate,Hailakandi.
- 24) Smti Mridusmita Hazarika, Civil Judge (Sr.Div) Barpeta.
- 25) The Jt. Registrar (Finance), Gauhati High Court, Guwahati.
- 26) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 27) The Private Secretary to Hon'ble Mr. / Mrs Justice _____ Gauhati High Court, Guwahati.
- 28) The Administrative Officer (J)(_____), Gauhati High Court, Guwahati.
- ✓29) The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court website.
- 30) The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
- 31) The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI